

दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार

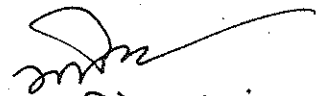
क्रमांक: एफ -/पी.सी./ए.क्यू.सी.32/डी-15

दिनांक: 16/03/18

विषय :- श्री मनजिंदर सिंह सिरसा द्वारा पूछे गये विधानसभा तारकित प्रश्न संख्या 32 दिनांक 20.3.2018 का उत्तर।

संख्या	प्रश्न	उत्तर
क	क्या यह सत्य है कि दिल्ली सरकार की राजोरी गार्डन विधान सभा क्षेत्र में शाम नगर, खयाला में स्थित झुग्गियों को वहाँ से द्वारका में पुनर्वास करने की कोई योजना थी;	जी हाँ यह सत्य है कि दिल्ली सरकार की श्याम नगर और सीकरी भट्टा के झुग्गीवासियों को द्वारका में पुनर्वास करने की योजना थी।
ख	क्या यह भी सत्य है कि द्वारका में इस झुग्गियों के लिये चिन्हित जमीन को किसी अन्य क्षेत्र में स्थित झुग्गियों को आबंटित कर दिया गया है;	द्वारका स्थित फ्लैट केवल श्यामनगर खयाला के झुग्गीवासियों के लिए ही नहीं बनाए गए थे। परन्तु सरकारी निर्णय के अनुसार कुछ फ्लैट NH-24 पर बसे झुग्गीवासियों एवं NBCC प्रोजेक्ट, किदवई नगर के झुग्गीवासियों को आबंटित किये गए हैं।
ग	यदि हाँ तो इसके क्या कारण हैं;	श्याम नगर एवं सीकरी भट्टा झुग्गीवासियों के विरोध के कारण सर्वे का कार्य शुरू नहीं हो सका अतः कुछ दूसरे झुग्गीवासियों को द्वारका में पुनर्वासित किया गया है।
घ	शाम नगर, खयाला के झुग्गीवासियों द्वारा द्वारका में पुनर्वासित होने के लिए तैयार होने के बावजूद सरकार द्वारा उन्हें वहाँ पुनर्वासित न करने के क्या कारण हैं और	
ड	इन झुग्गीवासियों को कब तक पुनर्वासित कर दिया जाएगा ?	इन- सीटू योजना के तहत इन झुग्गी - वासियों को उसी स्थान पर पुनर्वासित करने की योजना है।

यह उत्तर सक्षम आधिकारी की पूर्व अनुमति से प्रेषित किया जाता है।


उप निदेशक (संसद कक्षा)

उप निदेशक (.वि.श), दिल्ली सचिवालय,
दिल्ली सरकार

Brief on Starred Question No.32

In the review meeting of DUSIB held on 16.07.2015 under the chairmanship of Hon'ble Chief Minister, Delhi it was proposed to take up pilot projects, for in-situ rehabilitation of JJ bastis situated on DUSIB lands. Five Plot Projects at following sites were proposed to be taken up on PPP model:-

- (i) Sultan Puri,
- (ii) Shyam Nagar
- (iii) Tagore Garden,
- (iv) Sangam Park, R.P.Bagh, and
- (v) Bhalswa, Jahangir Puri

Delhi Urban Improvement Board in its 16th Board Meeting held on 11.04.2016 vide Resolution No.16/8 has approved the Pilot Projects for in-situ rehabilitation/Redevelopment of aforesaid 5 JJ Bastis situated on DUSIB lands.

The joint survey of jhuggies of K-Block Shyam Nagar and Sikari Bhatta, Subhash Nagar More was proposed to be started w.e.f. 16.05.2016. However, survey could not be conducted as the JJ dwellers resisted violently and attacked the staff and the vehicles as the majority of the JJ dwellers were against the survey/rehabilitation of the JJ basti and insisted for staying there only.

Keeping in view the resistance of the public, it was decided to seek help of Police in conducting the survey. Accordingly, a letter dated 05.01.2016 and 05.12.2016 were sent to the Deputy Commissioner of Police, West District requesting to provide Police force for conducting survey w.e.f. 24.10.2016 and w.e.f. 05.12.2016. However, police force was not provided on both the occasions.

Keeping in view the continuous resistance of JJ dwellers it was not feasible to carry out the survey for relocation of JJ Basti K Block, Shyam Nagar and Sikri Bhatta, Subhash Nagar More.

It is clarified that when this project was conceptualized it was proposed to allot the available flats of Dwarka to the eligible JJ dwellers of these JJ bastis. Later on the flats of Dwarka have been allotted to the JJ dwellers of four JJ bastis situated on NH-24 and the JJ dwellers of NBCC, East Kidwai Nagar.


WS/S

Later on, Delhi Urban Improvement Board in its 18^h Board Meeting held on 06.02.2017 vide Resolution No.18/11 has approved to replan in-situ rehabilitation of Sikari Bhatta and K Block Shyam Nagar by constructing houses in vacant land available at Sikari Bhatta in Phase I and balance in different phases at the same location instead of relocating the EWS houses constructed at Dwarka under JNNURM Scheme. Board has also approved the allotment of Dwarka flats to the eligible JJ dwellers of JJ bastis relocated from NH-24.



(A. Dayyan)

Dy. Director (Rehab.) HQ